

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA NO. 1322/2002

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This the 30th day of October, 2003

HON'BLE SH. KULDIP SINGH, MEMBER (J)  
HON'BLE SH. S.K.NAIK, MEMBER (A)

A. Chandrashekhar Reddy  
Appraising Officer working at  
Office of the Commissioner of Customs,  
Air Cargo Complex, Sahar Mumbai.

(None)

-Applicant

Versus

1. Union of India  
Through the Secretary,  
Ministry of Finance,  
Department of Revenue,  
North Block,  
New Delhi-110 011.
2. The Chairman,  
Central Board of Excise and Customs  
North Block,  
New Delhi 110 011.
3. Sudhir Kumar M. Patel  
Appraising officer working at  
Office of the Commissioner of Customs,  
Air Cargo Complex, Sahar, Mumbai
4. Om Prakash Sharma  
Appraising Officer  
C/o Commissioner of Customs (General)  
New Custom House, Ballard Estate,  
Mumbai-400001.
5. M.S.N.Reddy  
Appraising Officer  
C/o Commissioner of Customs (General),  
New Custom House, Ballard Estate,  
Mumbai-400001.
6. Manoranjan Nanda  
Appraising Officer working at  
Office of the Commissioner of Customs,  
Air Cargo Complex, Sahar Mumbai.
7. Ranatosh Mukherjee  
Appraising Officer  
Jawahar Customs Port Users Building,  
Seva, Raigarh,  
Maharashtra.
8. L. Venkateswar Rao  
Appraising Officer  
C/o Commissioner of Customs,

Par

Customs House,  
33 Rajaji Salai,  
Chennai.

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9. D.V. Pereira  
Appraising Officer  
C/o Commissioner of Customs(General),  
New Custom House, Ballard Estate,  
Mumbai-400001.

10. Rajesh Kumar Agarwal  
Appraising Officer  
Office of the Commissioner of Customs  
Near Palam Airport,  
New Delhi.

11. C.K. Sandhu  
Appraising Officer  
C/o Commissioner of Customs(General),  
New Custom House, Ballard Estate,  
Mumbai-400001.

12. M.P. Damle  
C/o Commissioner of Customs(General),  
New Custom House, Ballard Estate,  
Mumbai-400001.

13. Smt. M.S. Kulkarni  
C/o Commissioner of Customs (General),  
New Custom House, Ballard Estate,  
Mumbai-400001.

14. Smt. Sunita Pandey,  
C/o Commissioner of Customs (General),  
New Custom House, Ballard Estate,  
Mumbai-400001.

-Respondents

(By Advocate: Sh. R.N. Singh proxy for  
Sh. R.V. Sinha for official respondents and  
Sh. Anil Singhal for private respondents.

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

None appeared for the applicant. Even on the last date of hearing none appeared for the applicant. OA is dismissed in default and for non-prosecution.

Naik  
( S.K. NAIK )

Member (A)

Anup  
( KULDIP SINGH )  
Member (J)

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